

reportable injury in the disaster at Nagda mine of Bhatdih colliery, Western Jharia Area in Jharkhand under Bharat Coking Coal Limited (BCCL) occurred on 6.9.2006.

(b) A Court of Enquiry has been constituted by the Govt. of India, Ministry of Labour & Employment, *vide* notification No. S.Q. 1756(E) dated 12.10.06 to inquire into the causes and circumstances of the accident occurred at Nagda Mine of Bharat Coking Coal Ltd. (BCCL) in Jharkhand. The Court of Enquiry is to submit its report within a period of three months and the findings will be known after Court of Enquiry submits its report.

(c) The total amount of compensation paid to each dependents of the deceased varies from Rs. 8.78 lakhs to Rs. 11.06 lakhs depending upon the length of service. This covers payment towards *ex-gratia*, Life Cover, Benevolent Fund, Funeral expenses, Compensation as per Workmens' Compensation Act, 1923 and Gratuity. This also includes additional *ex-gratia* of Rs. 3.00 lakhs to each as announced by Hon'ble Minister of Coal and sanction of Rs. one lakh announced by Chief Minister of Jharkhand. Besides, an *ex-gratia* payment of Rs. 1.00 lakh each from the Prime Minister's National Relief Fund has also been sanctioned. Besides, payment of Provident Fund through Coal Mines Provident Fund Organisation (CMPFO) is being disbursed. Out of 50 deceased, employment to 48 dependents of the deceased workmen had already been given (including two under-aged male dependents have been kept in employment roster and their mothers have been given monetary compensation till they become major). One lady dependent has opted for monetary compensation which will continue till she attains the age of 60 years and one widow will be offered employment pending genuinity of her claim.

Abandoning of project by CIL

876. SHRITARINI KANTA ROY: Will the Minister of COAL be pleased to refer to the reply to Unstarred Question 2884 given in the Rajya Sabha on 24th August, 2006 and state:

(a) the circumstances under which the project was conceived and abandoned;

- (b) the persons responsible for loss of Rs. 70.48 lakhs;
- (c) the details of persons (names, address, quantum of land, compensation received) to whom compensation were paid;
- (d) whether Coal India Limited has taken possession of the land; and
- (e) how the land is being utilized?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (DR. DASARI NARAYAN RAO): (a) In January 2004, Mayor, Kolkata Municipal Corporation (KMC) requested Minister of Coal for setting up a Super Speciality Hospital in Kolkata with all amenities and facilities like those at AIIMS, New Delhi, for the employees of Coal India Limited (CIL) as well as other people of Kolkata. Mayor, KMC assured to provide required land near EM Bypass at reasonable cost.

Accordingly, the Ministry of Coal addressed Chairman, CIL to visit the site, discuss the modalities with KMC and to explore the feasibility of having such facilities by way of Joint venture or other modalities.

An MoU between CIL and KMC was signed on 31st January 2004 for construction of a Super Speciality Hospital as a Joint Venture of KMC and CIL.

Subsequently, it was felt CIL may not diversify from activities beyond its core competency and accordingly, CIL communicated to KMC on 15.11.2004 that "CIL would feel comfortable to recommend for opting out of the proposed setting up of a Super Speciality Hospital at Kolkata on JV basis, in case KMC agrees to compensate/pay us Rs. 25.00 Lakhs that CIL had give as compensation". KMC has not replied to this proposal of CIL. The project is not pursued by CIL at present.

(b) The payment had been made by CIL with the approval of competent authority, after observing necessary rules and procedures as per the norms of CIL. Payment of compensation of Rs. 25 Lakhs to Project Affected Persons was approved by CIL Board. As such specific responsibility against any individuals/ group cannot be fixed.

(c) The list of persons to whom payment was made as compensation is enclosed as statement (See below).

(d) No, Sir.

(e) The land is lying "as it was basis."

Statement

List of Project Affected Persons alongwith address to whom payment has been made

| Sl. No. | Name | Address | Payment made in Rupees |
|---------|---------------------|--|------------------------|
| 1 | 2 | 3 | 4 |
| 1. | Bhanu Doloi | 2, No. Dhapa Road, Dhapa Kolkata-700105 | 25,000 |
| 2. | Bharati Debi | 2, No. Dhapa Road, Dhapa, Kolkata-700105 | 25,000 |
| 3. | Subhashi Mondal | Rajarghat, Natun Para, Dhapa, Kolkata-700105 | 25,000 |
| 4. | Balaram Paswan | 54/2, DC Dey Road, Kolkata-15 | 25,000 |
| 5. | Gana Mondal | Rajarghat (Natun Para), Dhapa, Kolkata-700105 | 25,000 |
| 6. | Madhab Nayeke | North Tangra, Shitala Para, Dhapa, Kolkata-700105 | 50,000 |
| 7. | Udoy Mondal | 1, Hat-Gachia Dhapa Road, Kolkata-700105 | 50,000 |
| 8. | Sarabala Adhikary | 47, DC. Dey Road, Kolkata-15 | 50,000 |
| 9. | Sm. Kalidasi Mondal | 8, Pagladanga, Patru Para, Kolkata-700105 | 50,000 |
| 10. | Kartick Mondal | North Tangra, Rajarghat, P.O. Dhapa, Kolkata-700105 | 50,000 |
| 11. | Prangopal Chand | Rajarghat, Jalpara, Dhapa, Kolkata-700105 | 50,000 |
| 12. | Bani Porel | Rajarghat, Noutun Para, Dhapa Kolkata-700105 | 50,000 |
| 13. | Tarau Goyen | North Tangra, Vivakananda Palli, Kolkata-700105 | 25,000 |
| 14. | Khokan Mondal | North Tangra, Vivakananda Palli, Kolkata-700105 | 25,000 |
| 15. | Prafulla Pramanik | North Tangra, Rajarghat, Natun Para, Dhapa, Kolkata-700105 | 25,000 |
| 16. | Shuuh Chand Mondal | North Tangra, Rajarghat (Natun Para), Dhapa, Kolkata-700105 | 25,000 |
| 17. | Tokan Chand | North Tangra, Rajarghat (Jal Para) Dhapa, Kolkata-700105 | 25,000 |

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| 1 | 2 | 3 | 4 |
|-----|-------------------|---|--------|
| 18. | ShankarChand | North Tangra, Rajarghat (Jal Para), Dhapa, Kolkata-700105 | 25,000 |
| 19. | Yogai Porel | Rajarghat (Natun Para), Dhapa, Kolkata-700105 | 25,000 |
| 20. | Ajoy Haldar | Rajarghat (Natun Para), Dhapa, Kolkata-700105 | 25,000 |
| 21. | Sabi Pramanik | Rajarghat (Natun Para), Dhapa, Kolkata-700105 | 25,000 |
| 22. | Ratan Haldar | Rajarghat (Natun Para), Dhapa, Kolkata-700105 | 25,000 |
| 23. | Badal Mondal | North Tangra, Rajarghat (South Tangra, T.M. Bagan) Kolkata-700105 | 25,000 |
| 24. | Ashalata Dhara | 1, Hat-gachia, Dhapa Road, Kolkata-700105 | 50,000 |
| 25. | Biswajit Pramanik | Arupoda, Dhapa, Kolkata-700105 | 50,000 |
| 26. | Dipak Bhowmick | 47, DC. DeyRoad, Kolkata-700105 | 50,000 |
| 27. | Yashamati Mondal | 1, Hat-gachia, Dhapa Road, Kolkata-700105 | 50,000 |
| 28. | Prafulla Patra | Rajarghat (Natun Para), Dhapa, Kolkata-700105 | 50,000 |
| 29. | Jaganath Mondal | 47, DC. Dey Road, Kolkata-700105 | 50,000 |
| 30. | Shanti Dalui | Rajarhat, Nutan Para, Kolkata-700105 | 50,000 |
| 31. | Swapan Bhwomick | 8, Pagladanga Road, Kolkata-700105 | 50,000 |
| 32. | Rajkumai Bhagat | Utkalpara, Dhapa, Kolkata-700105 | 50,000 |
| 33. | Balaram Bhowmick | 47, DC. Dey Road, Kolkata-700105 | 50,000 |
| 34. | Gouri Modnal | North Tangra, South Tangra Rajarhat (Jalpa), T.M. Bagan, Kolkata-700105 | 25,000 |
| 35. | Bablu Mondal | Tarini Mannar Bagan, Dhapa Rd , Kolkata-700105 | 16,666 |

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| 36. | Manmath Mondal | Tarini Mannar Bagan, Dhapa Rd., Kolkata-700105 | 16,667 |
| 37. | Arati Mondal | Tarini Mannar Bagan, Dhapa Rd., Kolkata-700105 | 16,667 |
| 38. | Madan Porel | North Tangra, Rajarghat, P.O. Dhapa, Kolkata-700105 | 50,000 |
| 39. | Nirmal Das | South Tangra, P.O. Dhapa, Kolkata-700105 | 50,000 |
| 40. | Putul Mondal | Tarini Mannar Bagan, Dhapa, Kolkata-700105 | 50,000 |
| 41. | Lalu Mondal | North Tangra, Rajarghat, Dhapa, Kolkata-700105 | 50,000 |
| 42. | Novsina Nayak | North Tangra, Shitalapara, Dhapa, Kolkata-700105 | 50,000 |
| 43. | Susama Mondal | 8, Pagladanga Road, Kolkata-700105 | 50,000 |
| 44. | Puma Jana | South Tangra Road, Bazar Para, Dhapa, Kolkata-700105 | 50,000 |
| 45. | Shankar Rajak | Rajarhat, Nutan Para, Dhapa, Kolkata-700105 | 50,000 |
| 46. | Bhola Pramanik | 8, Pagladanga Road, Dhapa, Kolkata-700105 | 50,000 |
| 47. | Sujoy Mondal | 1, HatGachia, Dhapa Road, Kolkata-700105 | 25,000 |
| 48. | Mukunda Guchhaet | 1-HatGachia, Dhapa Road, Kolkata-700105 | 25,000 |
| 49. | Shankar Pramanik | 8, Pagla Danga Road, Dhapa, Kolkata-700105 | 50,000 |
| 50. | Raja Bala Mondal | Vivekananda Palli, Rajarghat, Dhapa, Kolkata-700105 | 25,000 |
| 51. | Chaya Mondal | 47, D.C. Dey Road, Kolkata-700105 | 25,000 |
| 52. | Jaydeb Pramanik | Rajarghat (Natan Para) Dhapa, Kolkata-700105 | 25,000 |
| 53. | Pushpa Bag | 8, Pagladanga Road, Kolkata-700105 | 25,000 |
| 54. | Dulal Mondal | 47, D.C. Dey Road, Rajarghat (Natan Para), Dhapa, Kolkata-700105 | 25,000 |

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| 1 | 2 | 3 | 4 |
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| 55. | Brihaspati Das | Rajarghat (Nutan Para) Kolkata-700105 | 25,000 |
| 56. | Amulya Patra | Rajarhat, Nutan Para, Kolkata-700105 | 25,000 |
| 57. | NaruMondal | North Tangra, Rajarghat, Dhapa, Kolkata-700105 | 25,000 |
| 58. | Sunil Sardar | North Tangra, Rajarghat, Dhapa, Kolkata-700105 | 25,000 |
| 59. | Swapan Mondal | Rajarghat (Nutanpara) Kolkata-700105 | 25,000 |
| 60. | Arjun Dolai | Rajarghat, Nutan Para, Kolkata-700105 | 25,000 |
| 61. | Mohan Mondal | 47, D.C. Dey Road, Kolkata-700105 | 25,000 |
| 62. | Radharani Mondal | 47, D.C. Dey Road, Kolkata-700105 | 25,000 |
| 63. | Shibnath Pandit | 54/2, D.C. Dey Road, Kolkata-700105 | 25,000 |
| 64. | Shambhu Mondal | Rajarghat, Nutan Para, Dhapa Kolkata-700105 | 25,000 |
| 65. | Laxmi Narayan Mondal | Rajarghat, Nutan Para, Dhapa Kolkata-700105 | 25,000 |
| 66. | Bijoy Sardar | Rajarghat, Nutan Para, Dhapa Kolkata-700105 | 25,000 |
| 67. | Sukhi Mondal | Rajarghat, Nutan Para, Dhapa, Kolkata-700105 | 25,000 |
| 68. | Ganesh Bera | 1, HatGachia Road, Dhapa Road, Kolkata-700105 | 25,000 |
| 69. | Chandi Bera | 1, Hat Gachia, Dhapa Road, Kolkata-700105 | 25,000 |
| 70. | Dhukhiram Pramanik | Payment made by Voucher | 25,000 |
| 71. | Shristi Bar | Payment made by Voucher | 25,000 |
| 72. | Yugal Pramanik | Payment made by Voucher | 25,000 |
| 73. | Megnajh Bag | Payment made by Voucher | 25,000 |
| 74. | Bholanath Majumdar | Payment made by Voucher | 25,000 |
| TOTAL | | | 25,00,000 |